

**RAJASTHAN HIGH COURT, JODHPUR**

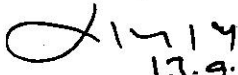
**ORDER**

No: Estt/HC/2017/ 465

Date: 13/09/17

In relaxation of the condition of notice period prescribed under rule 23-A of the Rajasthan Service Rules, the resignation tendered by Shri Dan Singh S/o Shri Kishan Singh, Probationer-Trainee Junior Judicial Assistant, Rajasthan High Court, Jodhpur is hereby accepted with effect from 11.09.2017(A/N).

By Order,

  
13.9.2017

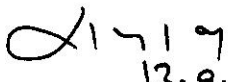
REGISTRAR [ADMN.]

No:I/A(iii)(a)(10)/82/2016/ 2130

Date: 13/09/17

Copy forwarded to the following for information and necessary action :-

- 1.The Registrar (Admn./Class.) Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
- 2.Concerned Sr. Dy. Registrars / Dy. Registrars, Rajasthan High Jodhpur / Jaipur Bench, Jaipur.
- 3.Concerned A.O.J., Rajasthan High Court, Jodhpur.
- 4.D.I.O., Computer Cell, Rajasthan High Court, Jodhpur with the direction to upload the same on the official website.
- 5.Confidential Branch, Rajasthan High Court, Jodhpur.
- 6.Leave Clerk / Bill Clerk / Cashier, Rajasthan High Court, Jodhpur.
- 7.Concerned Shri Dan Singh S/o Shri Kishan Singh, Near Pipaji Temple, Sardarpura Ward No. 38, Barmer-344001.
- 8.Personal file.

  
13.9.2017

REGISTRAR [ADMN.]